

ITEM NO.305

Virtual Court 1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SUO MOTU WRIT PETITION (C) No.1/2020

IN RE : CONTAGION OF COVID 19 VIRUS IN PRISONS

(MR. DUSHYANT DAVE, SR. ADV.(A.C) [NAME OF SRISHTI AGNIHOTRI (M-9811629064) , ADVOCATE MAY BE SHOWN ]MR. SATISH TALEKAR(M-9082577493)MR. KANHAIYA SINGHAL(M-9212424765)

(WITH IA No. 48279/2020 - APPLICATION FOR PERMISSION  
IA No. 48281/2020 - CLARIFICATION/DIRECTION  
IA No. 48282/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 48335/2020 - INTERVENTION APPLICATION  
IA No. 48280/2020 - INTERVENTION/IMPLEADMENT)

WITH CONMT.PET.(C) No. 393/2020 in SMW(C) No. 1/2020 (PIL-W)  
(FOR ADMISSION)

Date : 13-05-2020 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE L. NAGESWARA RAO

By Courts Motion

Counsel for the parties

Mr. Satish Bhagwantrao Talekar,  
(Applicant-in-person)

Mr. Tushar Mehta, Ld. ASG  
Mr. Kanu Agarwal, Adv.  
Mr. B.V. Balaram Das, AOR

Mr. Atul Babasaheb Dakh, AOR

Mr. G. N. Reddy, AOR

Mr. M. Shoeb Alam, AOR  
Mr. Mojahid Khan, Adv.

Ms. Garima Prashad, AOR

Mr. V. N. Raghupathy, AOR

Ms. G. Indira, AOR

Mr. M. Yogesh Kanna, AOR

Mr. Sachin Patil, AOR

Mr. Santosh Kumar - I, AOR

Mr. Raj Bahadur Yadav, AOR

Mr. Abhimanyu Tewari, AOR

Ms. Bansuri Swaraj, AAG

Dr. Monika Gusain, AOR

Mr. Suhaan Mukherji, Adv.

Mr. Amit Verma, Adv.

For M/s PLR Chambers And Co., AOR

Mr. G. Prakash, AOR

Mr. Rahul Chitnis, Adv.

Mr. Sachin Patil, AOR

Mr. Pukhrambam Ramesh Kumar, Adv.

Mr. Shibashish Misra, AOR

Mr. Siddesh Kotwal, Adv.

Ms. Astha Sharma, AOR

Mr. Nikhil Goel, AOR

Mr. Arun Pednekar, Adv.

Ms. Mukti Chowdhary, AOR

Mr. Raghvendra Kumar, Adv.

Mr. Narendra Kumar, AOR

M/s Venkat Palwai Law Associates, AOR

Mr. Shuvodeep Roy, AOR

Mr. Milind Kumar, AOR

Mr. Kanhaiya Singhal, AOR

Mr. Vinod Sharma, AOR

Mr. Sumeer Sodhi, AOR

Ms. K. Enatoli Sema, AOR

Ms. Uttara Babbar, AOR

Mr. Vinay Arora, AOR/DAG

Mr. Tapesb Kumar Singh, AOR

Mr. Arjun Garg, AOR

Mr. Aniruddha P. Mayee, AOR

UPON hearing the counsel the Court made the following  
O R D E R

IA No. 48279/2020 - APPLICATION FOR PERMISSION TO FILE IMPLEADMENT APPLICATION, IA No. 48281/2020 - CLARIFICATION/DIRECTION, IA No. 48282/2020 - EXEMPTION FROM FILING AFFIDAVIT AND IA No. 48280/2020 - IMPLEADMENT

Application for permission to file impleadment application is allowed.

The applicant-in-person prays for withdrawal of these application being IA No. 48281/2020 - for Clarification/Directions, IA No. 48282/2020 - for exemption from filing affidavit and IA No.48280/2020 - for impleadment.

Prayer is allowed.

Accordingly, the aforesaid applications are dismissed as withdrawn.

(CHARANJEET KAUR)  
AR-CUM-PS

(SANJAY KUMAR-II)  
AR-CUM-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR